

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

CP No.: 318(ND)/2017

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
05.02.2018**

NAME OF THE COMPANY: M/s. Vithi Vacations Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Manish Raj, CP for ROC, Delhi
Ms. Lakshmi Gurung, Standing Counsel for IT Dept.

ORDER

Report of the ROC as well as Income Tax has been filed.

To come up for orders/ clarification.

-S-d-11
(Deepa Krishan)
Member (T)

-S-d-11
(Ina Malhotra)
Member (J)